

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

(Third Lok Sabha)

I. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Twenty-eighth Report.

2. The Committee met on the 22nd November, 1963 to consider allotment of time to the Resolutions to be set down in the List of Business for Friday, the 29th November, 1963.

3. The Members whose resolutions are to be included in the List of Business for the 29th November, 1963 had been invited to present their views on the resolutions before the Committee. Sarvashri P. Venkatasubbaiah, Bhishma Prasad Yadava and Dinen Bhattacharya attended the sitting.

4. The Committee recommend the allocation of time as follows :--

(1) Resolution regarding Agricultural production.	2 hours
(2) Resolution regarding Administrative system.	1½ hours
(3) Resolution regarding Trade in foodgrains.	1½ hours
(4) Resolution regarding Removal of Supreme Court judge.	2 hours

S. V. KRISHNAMOORTHY RAO,

NEW DELHI;
November 22, 1963.

Chairman,

Committee on Private Members' Bills and Resolutions.

Agrophayana 1, 1885 (Saka).

GIPND-LSI-1458 (D) LS-26-11-63-550.